

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 2443 of 1995

New Delhi this the 29th day of August, 1996

HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Shri Kartar Singh  
R/o House No.1 Gali No.21  
Molar Band Extension,  
Bedarpur,  
New Delhi.

...Applicant

Shri B.L. Madhok, proxy counsel for Shri B.S.  
Mainee, Counsel for the applicant

Versus

Union of India through

1. The General Manager,  
Western Railway,  
Church Gate,  
Bombay.
2. The Divisional Railway Manager,  
Western Railway,  
Kota.
3. The Sr. Divisional Electrical Engineer,  
Western Railway,  
Tughlakabad,  
New Delhi.
4. The Chairman,  
Housing Committee,  
Electric Locoshed,  
Western Railway,  
Tughklabad,  
New Delhi.

..Respondents

By Advocate Mrs. B. Sunita Rao

ORDER (ORAL)

The learned proxy counsel submits that  
the applicant wishes to withdraw this application.

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and he has filed necessary Miscellaneous Application for this purpose.

In the light of the above, the application is dismissed as withdrawn.

  
(K. MUTHUKUMAR)  
MEMBER (A)

RKS

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